

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.10.2021 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|--|-------------------------------|---|
| 1. | I.A. No. 2342 of 2021 in Comp. App. (AT) (Ins) No. 297 of 2021 | Ashutosh Sharma & Anr. Vs. Punjab National Bank & Anr. | Raghav Sabharwal | Apoorv Sarvaria Manan Shukla-R1 Naresh Kumar Munjal Karan Valecha-R2 |
| 2. | Comp. App. (AT) (Ins) No. 606 of 2021 | Haryana State Industrial and Infrastructure Development Corporation Ltd. Vs. AAR AAR Technoplast Pvt. Ltd.& Anr. | Parvinder Chauhan | Harshal Kumar |
| 3. | Comp. App. (AT) (Ins) No. 815 of 2021 | LI Digital Payments Pvt. Ltd. Vs. Ishan Surender Bhandula | Divyakant Lahoti | Shreshth Jain Anshula Grover |

For Directions

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|-----------|---|---|----------------|-----------------|
| 4. | I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018 | Adarsh Buildestate Ltd & Ors Vs. Union of India | Mahesh Agarwal | Ashim Sood-SFIO |
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For Admission (Fresh Cases)

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|-----------|---------------------------------------|--|----------------|--|
| 5. | Comp. App. (AT) (Ins) No. 873 of 2021 | Rolta Defence Technology Systems Pvt. Ltd. Vs. Jayesh Anant Bhusane | Mahesh Agarwal | |
| 6. | Comp. App. (AT) (Ins) No. 874 of 2021 | Rolta Bi & Big Data Analytics Pvt. Ltd. Vs. Rajesh Madhukar Sawant | Mahesh Agarwal | |
| 7. | Comp. App. (AT) (Ins) No. 875 of 2021 | Rolta India Ltd. Vs. Vipin Dayaram Yadav | Mahesh Agarwal | |
| 8. | Comp. App. (AT) (Ins) No. 877 of 2021 | MTL Pipes India Ltd. Vs. Vikas Prakash Gupta Resolution Professional & Ors. | Rahul Pandey | |

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|-----|---|--|------------------|---|
| 9. | Comp. App. (AT) (Ins) No. 879 of 2021 | Pankaj Khandelwal Vs. A Gangwal Real Estate L.L.P. & Anr. | Ankita Chaudhury | Prakul Khurana |
| 10. | Comp. App. (AT) (Ins) No. 880 of 2021 | Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors. | Aman Gandhi | |
| 11. | Comp. App (AT) No. 112 of 2021 | Punjab and Maharashtra Cooperative Bank Ltd. Vs. Dreams the Mall Company Ltd. & Anr. With | Jeevan Chandra | CS Rahul Sahasrabuddhe Meghna Rao Abhay Manudhane- R2 |

For Admission (After Notice)

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|-----|--|--|-------------------|---|
| 12. | Comp. App. (AT) No. 58 of 2021 | Mehul Vyas Vs. Fiba Shipping Agency & Ors. With | Aman Varma | J.S. Kini Sapna Krishnappa Suresh Dubey-R1-138 Shrikanth-R2 Prachi WazalwarR139 Subir Kumar-R140 |
| 13. | Comp. App. (AT) No. 62 of 2021 | Housing Development & Infrastructure Ltd. Vs. Rahul Sahasrabuddhe & Ors. | Meghna Rao | Prachi Wazalwar Swetab Kumar-R1 Subir Kumar-R5 Jeewan Chandra-R6 Ashish Wad-R7 J.S. Kini Suresh Dubey Sapna Krishnappa |
| 14. | Comp. App. (AT) (Ins) No. 556 of 2020 | Invest Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Girnar Fibers Ltd. | Harsh Garg | Manish Jain |
| 15. | Comp. App. (AT) (Ins) No. 573 of 2021 | Kashi Viswanathan Sivaraman Resolution Professional Kindle Developers Pvt. Ltd. Vs. Anurag Sachdeva | Prateek Khushwaha | Shyam Goel Mahtashim Kiriyia |
| 16. | Comp. App. (AT) (Ins) No. 641 of 2021 | Volkswagen Finance Pvt. Ltd. Vs. Parag Sheth Resolution Professional of Torque Automotive Pvt. Ltd. & Anr. | Ashish Makhija | |
| 17. | Contempt Case (AT) No. 18 of 2021 in Comp. App. (AT) No. 267 & 278 to 308 of 2018 | Shyam Murari Nigam Vs. Adarsh Buildestate Ltd. & Ors. | Dr. M.K. Pandey | Zoheb Hossain-ED |

For Hearing

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|------------|--|---|--------------------------|--|
| 18. | Comp. App. (AT) (Ins) No. 140 of 2021 (PH) | Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr. With | Meenakshi Rawat | Sumesh Dhawan-R1 Chetan Kapadia-R2 Vijay Kumar Iyer Ankita Bajpai |
| 19. | Comp. App. (AT) (Ins) No. 165 of 2021 (PH) | PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr. With | Swaroop George | Nakul Sachdeva-R1 Vatsala Kak Aakarshan Sahay Sumesh Dhawan Nakul Sachdeva-R1 Ankita Bajpai |
| 20. | Comp. App. (AT) (Ins) No. 243 of 2021 (PH) | Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr. | Meenakshi Rawat | Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak Anshu Mathkar Karan Khanna-R2 |
| 21. | Comp. App. (AT) (Ins) No. 709 of 2020 | UCO Bank Vs. Deege Orchards Pvt. Ltd. | ParthaSil | Surjan Singh Shekhawat Adith Nair |
| 22. | Comp. App. (AT) (Ins) No. 105 of 2021 | Neelkanth Medicare Pvt. Ltd. Vs. ICI Healthcare Pvt. Ltd. | Vijay Nair | Manisha Shah-R1 Anjali Choksi |
| 23. | Comp. App. (AT) (Ins) No. 307 of 2021 | Intec Capital Ltd. Vs. Manish Kumar Bhagat RP of Perfect Boring Pvt. Ltd. | Vinod Kumar Chaurasia | Manish Kumar Bhagat-RP Pragati Tiwari Nipun Singhvi Honey Satpal Vishal J Dave |
| 24. | Comp. App. (AT) (Ins) No. 342 of 2021 | Assistant Commissioner, Central Goods and Service Tax. Vs. VHCL Industries Ltd. & Anr. | Maithili D.Mehta | Kiran Shah-CA Siddharth Tandon- R1 & R2 |

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By order of Hon'ble Acting Chairperson

-sd/-
Registrar